

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 922
ANSWERED ON-10/02/2025**

Admission in PhD Courses of IITs

922. Shri S Venkatesan:

Will the Minister of EDUCATION be pleased to state:

the total numbers of students who got admission in PhD courses of IITs with the details of SC/ST/OBC among them in the academic year 2024-25, department-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUKANTA MAJUMDAR)

IITs are autonomous institutes governed by the Institutes of Technology Act, 1961 and the Statutes framed there under from time to time. Government has mandated IITs to comply with the statutory provisions of the Central Education Institutes (Reservation in Admission) Act, 2006, as amended from time to time, for admission of reserved category candidates to various programmes including PhD. Besides the Statutes, the IITs duly follow all the guidelines, norms and directions issued by the Government of India from time to time.

The total numbers of students admitted in PhD courses of IITs in the academic year 2024-25 is 6210 out of which, the number of SC/ST/OBC students is 2484.
